

THE WATER CHESTNUTS GRADING AND MARKING RULES

1. **Short title and application.**—(1) These rules may be called the Water Chestnuts Grading and Marking Rules, 1964.

(2) They shall apply to water chestnuts (*Trapa bispinosa*) Singhara produced in India.
2. **Definitions.**—(1) In these rules,

(a) ‘Agricultural Marketing Adviser’ means the Agricultural Marketing Adviser to the Government of India.

(b) ‘Schedule’ means a Schedule appended to these rules.
3. **Grade designation.**— The grade designations to indicate the quality of water chestnuts shall be as set out in column 1 of Schedule II.
4. **Definition of quality.**—The quality indicated by the grade designations shall be as set out against each grade designation in Schedule II.
5. **Grade designation mark.**—The grade designation mark shall consist of a label specifying the grade designation and bearing a design (consisting of an outline map of India with the word ‘AGMARK’ and the figure (of rising sun, with the words ‘Produce of India and “**Hkkjrh; mRikn**” resembling the one as set out in Schedule I.
6. **Method of marking.**— (I) The grade designation mark shall be securely affixed to each container in a manner approved by the Agricultural Marketing Adviser.

(2) In addition to the grade designation mark, each container shall be clearly marked with such Particulars and in such a manner as may be specified by the Agricultural Marketing Adviser.

(3) An authorised packer may, after obtaining the prior approval of the Agricultural Marketing Adviser, mark his private Trade Mark on a container, in a manner approved by the aforesaid officer, provided that the private trade mark does not represent quality or grade of the water chestnuts different from that indicated by the grade designation mark affixed to the container in accordance with these rules-
7. **Method of packing.**—(1) Only jute bags in sound, clean and dry condition shall be used for packing of water chestnuts. They shall be free from any insect infestation or fungus contamination and also free from any undesirable smell.

(2) Each container shall be securely closed and sealed in a manner approved by the Agricultural Marketing Adviser.

(3) Each package shall contain water chestnuts of one grade designation only.
8. **Special conditions of certificate of authorisation.**—In addition to the Conditions specified in rule 4 of the General Grading and Marking Rules, 1937, the following shall be the conditions of every Certificate of Authorisation issued for the purpose of these rules, namely :—

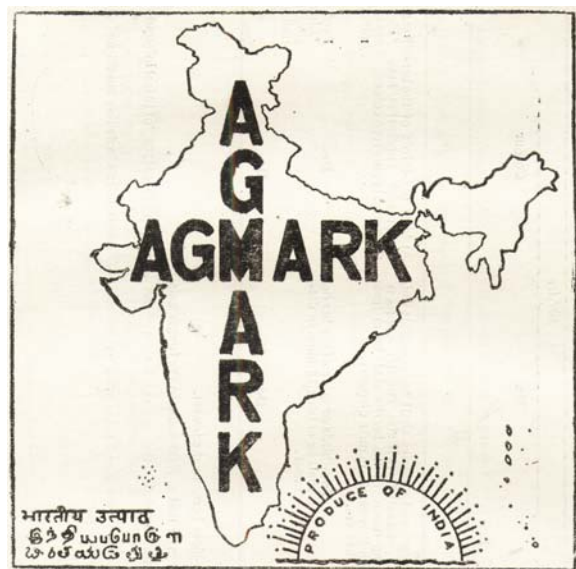
(1) An authorised packer shall make such arrangements for testing of water chestnuts as may be prescribed by the Agricultural Marketing Adviser.

(2) An authorised packer shall provide all facilities to the Inspecting Officers only duty authorised by the Agricultural Marketing Adviser in this behalf, for sampling testing and such other matters as may be necessary.

SCHEDULE-I

(See rule 5)

Design for the Grade designation mark



SCHEDULE-II

(See Rules 3 and 4)

Grade designations and definition of quality of Water Chestnuts

Special characteristics								General characteristics	
Grade Designation	Maximum limits of tolerance								
	Foreign Matter % by weight	Broken fragment, % by weight	Damaged nuts %by weight	Discoloured nuts %by weight	Immature and shriveled nuts %by weight	Weevilled nuts % by weight	Minimum weight of 100 nuts in gms.		
1	2	3	4	5	6	7	8	9	
Grade I (special)	0.50	3.0	0.0	1.0	0.75	0.0	300	Water Chestnuts	shall be the dried nuts of the plant.
Grade II (Good)	0.75	4.0	1.0	4.0	1.5	2.0	285	Trapa bispinosa (Commonly known as Singhara)	with moisture not exceeding 10 percent by weight. They shall be free from moulds or insect infestation and any undesirable smell or flavour.
Grade III (Fair)	0.75	5.0	2.0	6.0	3.0	6.0	270		

Explanation : For the purpose of this Schedule –

1. Foreign matter includes dust, dirt, stones, lumps of earth, chaff, stem, straw or any other impurity.

2. Any pieces of nuts which are less than three fourths of whole nut shall be treated as broken fragments, and a nut which is more than three fourth shall be treated as a whole nut.
3. Nuts which are internally damaged affecting the quality of the nuts shall be treated as damaged nuts.
4. Nuts with deviation in colour from that of the normal and which are not internally damaged and discoloured affecting the quality of the nuts shall be treated as discolored nuts.
5. Nuts that are partially or wholly bored or eaten by weevil or other grain insects shall be treated as weevilled nuts.
6. Nuts that are not properly developed shall be treated as immature and shriveled nuts ; and
7. Weight of 100 nuts shall be determined by picking up 100 whole nuts at random from different layers of the containers or heap.